

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 832/2023 IN C.P. (IB)/3627(MB)2018

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2023**

NAME OF PARTIES: - The Cosmos Co-Op Bank Ltd
IN THE MATTER OF
The Cosmos Co-Op Bank Ltd
V/s
Parshuram Forge Pvt Ltd

APPEARANCES: -

FOR THE APPLICANT : Adv Raina Birla for Cosmos Bank

FOR THE RESPONDENT : Adv Prachi Wazalwar

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

There is no hard copy provided to this Bench. The Counsel for the Applicant is directed to provide Two Sets of Hard Copies to this Bench on the next date of hearing. List this matter for hearing on **09.03.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)